



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ४, अंक २७]

मंगळवार, जुलै २४, २०१२/श्रावण २, शके १९३४

[पृष्ठे १६, किंमत : रुपये १८.००

असाधारण क्रमांक ४२

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Act, 2012 (Mah. Act No. XIII of 2012), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XIII OF 2012.

(First published, after having received the assent of the Governor, in the "Maharashtra Government Gazette", on the 24th July 2012).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2013.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2013; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-third Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Short title. Appropriation Act, 2012.

(१)

Withdrawal
of Rs.
46,06,90,62,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2012-
2013.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of four thousand six hundred six crores, ninety lakhs, sixty two thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2013, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2013.

THE SCHEDULE
(See sections 2 and 3)

१९४७-४८-११५५

भारतीय शासन विभाग: असाधारण शासन शास्त्र, पृष्ठ २४, २०११/शासन, २, भाग १, पृष्ठ ११३४

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services.	2,69,00,000	...	2,69,00,000
		2059, Public Works.			
		2070, Other Administrative Services.			
		2075, Miscellaneous General Services.			
A-5	Social Services	2216, Housing.	11,00,000	...	11,00,000
		2235, Social Security and Welfare.			
		2250, Other Social Services.			
		2251, Secretariat-Social Services.			
A-6	Information and Publicity	2220, Information and Publicity.	4,09,49,000	...	4,09,49,000
A-7	Civil Aviation	3053, Civil Aviation.	1,00,00,00,000	...	1,00,00,00,000
A-8	Census, Survey and Statistics	3454, Census, Survey and Statistics.	15,55,23,000	...	15,55,23,000
Total-General Administration Department.			1,22,44,72,000	...	1,22,44,72,000

(1)	(2)	(3)	(4)			
		Home Department.		Rs.	Rs.	Rs.
B-1	Police Administration	2014, Administration of Justice.	}	2,08,40,01,000	25,00,000	2,08,65,01,000
		2055, Police.				
		2070, Other Administrative Services.				
B-3	Transport Administration	2041, Taxes on Vehicles.	}	5,30,00,000	...	5,30,00,000
		3055, Road Transport.				
		3056, Inland Water Transport.				
B-4	Secretariat and Other General Services.	2045, Other Taxes and Duties on Commodities and Services.	}	33,63,000	...	33,63,000
		2052, Secretariat-General Services.				
		2075, Miscellaneous General Services.				
		Total-Home Department.		2,14,03,64,000	25,00,000	2,14,28,64,000
		Revenue and Forests Department.				
C-1	Revenue and District Administration	2029, Land Revenue.	}	9,19,16,000	...	9,19,16,000
		2045, Other Taxes and Duties on Commodities and Services.				
		2053, District Administration.				
C-2	Stamps and Registration	2070, Other Administrative Services.	}	50,00,00,000	...	50,00,00,000
		2030, Stamps and Registration.				
C-6	Relief on account of Natural Calamities.	2245, Relief on Account of Natural Calamities.		5,06,25,00,000	...	5,06,25,00,000
C-7	Forest	2406, Forestry and Wild Life.	}	4,22,67,000	...	4,22,67,000
		2415, Agricultural Research and Education.				
C-8	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		...	48,17,99,000	48,17,99,000
		Total-Revenue and Forests Department.		5,69,66,83,000	48,17,99,000	6,17,84,82,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-3	Agriculture Services	2401, Crop Husbandry. 2402, Soil and Water Conservation. 2415, Agricultural Research and Education.	6,85,48,18,000	...	6,85,48,18,000
D-4	Animal Husbandry	2403, Animal Husbandry.	1,54,82,000	...	1,54,82,000
D-6	Fisheries	2405, Fisheries.	79,69,000	...	79,69,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			6,87,82,69,000	...	6,87,82,69,000

Urban Development Department.

F-2	Urban Development and Other Advance Services	2053, District Administration. 2070, Other Administrative Services. 2217, Urban Development.	35,86,46,000	...	35,86,46,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3054, Roads and Bridges. 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	45,85,00,000	...	45,85,00,000
Total-Urban Development Department.			81,71,46,000	...	81,71,46,000

Finance Department.

G-2	Other Fiscal and Miscellaneous Services	2047, Other Fiscal Services. 2070, Other Administrative Services. 2075, Miscellaneous General Services. 2216, Housing.	1,00,00,000	...	1,00,00,000
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	4,15,00,000	...	4,15,00,000
G-7	Social Security and Welfare.	2235, Social Security and Welfare.	1,60,58,000	...	1,60,58,000
Total-Finance Department.			6,75,58,000	...	6,75,58,000

(1)	(2)	(3)	(4)
			Rs. Rs. Rs.
	Public Works Department.		
H-3	Housing.	2216, Housing.	2,20,64,00,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	67,05,23,000
		2059, Public Works.	
		2202, General Education.	
		2203, Technical Education.	
		2205, Art and Culture.	
H-6	Public Works and Administrative and Functional Buildings.	2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry. 2405, Fisheries.	3,37,95,00,000
		Total-Public Works Department.	6,25,64,23,000
			6,25,64,23,000
	Water Resources Department.		
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation. 2701, Major and Medium Irrigation. 2702, Minor Irrigation. 2705, Command Area Development. 2711, Flood Control and Drainage. 2801, Power 3402, Space Research.	15,06,34,000
I-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	1,00,00,000
		Total-Water Resources Department.	16,06,34,000
			16,06,34,000

Law and Judiciary Department.

J-1	Administration of Justice	2014, Administration of Justice	75,01,000	6,62,50,000	7,37,51,000
Total-Law and Judiciary Department.			75,01,000	6,62,50,000	7,37,51,000

Industries, Energy and Labour Department.

K-4	Labour and Employment.	2230, Labour and Employment.	37,36,000	...	37,36,000
K-6	Energy	2801, Power	3,02,02,00,000	...	3,02,02,00,000
		2810, Non-Conventional Sources of Energy.			
K-7	Industries	2851, Village and Small Industries.	6,48,02,000	...	6,48,02,000
		2852, Industries.			
		2853, Non-Ferrous Mining and Metallurgical Industries.			
K-8	Secretariat-Economic Services	3451, Secretariat-Economic Services.	14,00,000	...	14,00,000
Total-Industries, Energy and Labour Department.			3,09,01,38,000	...	3,09,01,38,000

Rural Development and Water Conservation Department.

L-3	Rural Development Programmes.	2235, Social Security and Welfare.	5,23,37,09,000	...	5,23,37,09,000
		2406, Forestry and Wild Life.			
		2415, Agricultural Research and Education.			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2515, Other Rural Development Programmes.			
		2551, Hill Areas.			
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	2702, Minor Irrigation.	...	81,55,41,000	81,55,41,000
		2810, Non-Conventional Sources of Energy.			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
Total-Rural Development and Water Conservation Department.			5,23,37,09,000	81,55,41,000	6,04,92,50,000

महाराष्ट्र शासन विकास आयोगाच्या माहिती आर. व. नं. २४, २०१२/आय. र. मा. १९२४

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
Food, Civil Supplies and Consumer Protection Department.						
M-2	Food.	2408, Food, Storage and Warehousing.		12,79,51,000	...	12,79,51,000
M-3	Secretariat and Other Economic Services	{ 3451, Secretariat-Economic Services. 3475, Other General Economic Services	}	19,30,000	...	19,30,000
Total-Food, Civil Supplies and Consumer Protection Department.				12,98,81,000	...	12,98,81,000
Social Justice and Special Assistance Department.						
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	{ 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare.	}	36,27,46,000	...	36,27,46,000
Total-Social Justice and Special Assistance Department.				36,27,46,000	...	36,27,46,000
Planning Department.						
O-5	Hill Areas.	2551, Hill Areas.		3,95,14,000	...	3,95,14,000
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.		80,30,00,000	...	80,30,00,000
O-8	Tourism	3452, Tourism		2,00,00,000	...	2,00,00,000
Total-Planning Department.				86,25,14,000	...	86,25,14,000
Public Health Department.						
R-1	Medical and Public Health	{ 2210, Medical and Public Health. 2211, Family Welfare. 2235, Social Security and Welfare.	}	1,28,16,87,000	...	1,28,16,87,000
R-2	Secretariat-Social Services.	2251, Secretariat-Social Services.		2,36,93,000	...	2,36,93,000
Total-Public Health Department.				1,30,53,80,000	...	1,30,53,80,000

Medical Education and Drugs Department.

S-1	Medical and Public Health.	2210, Medical and Public Health.	20,24,99,000	...	20,24,99,000
Total-Medical Education and Drugs Department.			20,24,99,000	...	20,24,99,000

Tribal Development Department.

T-4	Secretariat-Social Services.	2251, Secretariat-Social Services.	15,00,000	...	15,00,000
		2202, General Education.			
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2210, Medical and Public Health.			
		2211, Family Welfare.			
		2215, Water Supply and Sanitation.			
		2216, Housing.			
		2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
		2236, Nutrition.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2401, Crop Husbandry.	1,35,63,17,000	...	1,35,63,17,000
		2403, Animal Husbandry.			
		2405, Fisheries.			
		2406, Forestry and Wild Life.			
		2425, Co-operation.			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2702, Minor Irrigation.			
		2801, Power.			
		2810, Non-Conventional Sources of Energy.			
		2851, Village and Small Industries.			
		3054, Roads and Bridges.			
Total-Tribal Development Department.			1,35,78,17,000	...	1,35,78,17,000

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महाराष्ट्र शासन विकास असाधारण धन आठ, जूने २४, २०१२/आधार १, धन १९६४

Water Supply and Sanitation Department.

Y-2	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	35,76,08,000	...	35,76,08,000
Y-5	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	75,00,000	...	75,00,000
Total-Water Supply and Sanitation Department.			36,51,08,000	...	36,51,08,000

Tourism and Cultural Affairs Department.

ZD-2	Art and Culture	2205, Art and Culture	3,61,62,000	...	3,61,62,000
Total-Tourism and Cultural Affairs Department			3,61,62,000	...	3,61,62,000

Minorities Development Department.

ZE-1	Minorities Development	2052, Secretariat-General Services	}	25,00,01,000	...	25,00,01,000
		2053, District Administration				
		2075, Miscellaneous General Services.				
		2205, Art and Culture				
		2235, Social Security and Welfare.				
Total-Minorities Development Department.			25,00,01,000	...	25,00,01,000	

Marathi Language Department.

ZF-1	Secretariat-General Services	2052, Secretariat-General Services	12,00,000	...	12,00,000
ZF-2	Art and Culture	2205, Art and Culture	59,40,000	...	59,40,000
Total-Marathi Language Department			71,40,000	...	71,40,000
Total-A-Expenditure on Revenue Account.			41,28,39,72,000	1,36,60,90,000	42,65,00,62,000

(1)	(2)	(3)	(4)
		Rs.	Rs.
			Rs.
B-EXPENDITURE ON CAPITAL ACCOUNT			
General Administration Department.			
A-9	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	36,50,000
			36,50,000
		Total-General Administration Department.	36,50,000
			36,50,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			
D-9	Capital Expenditure on Animal Husbandry	4403, Capital Outlay on Animal Husbandry. 6403, Loans for Animal Husbandry	47,51,000
			47,51,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	47,51,000
			47,51,000
School Education and Sports Department.			
E-4	Capital Outlay on Education, Sports, Art and Culture	4202, Capital Outlay on Education, Sports, Art and Culture	18,00,000
			18,00,000
		Total-School Education and Sports Department.	18,00,000
			18,00,000
Public Works Department.			
H-7	Capital Expenditure on Social Services and Economic Services	4216, Capital Outlay on Housing. 5054, Capital Outlay on Roads and Bridges.	1,000
			1,000

H-8 Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works.	57,59,94,000	...	57,59,94,000
	4202, Capital Outlay on Education, Sports, Art and Culture.			
	4210, Capital Outlay on Medical and Public Health.			
	4217, Capital Outlay on Urban Development.			
	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
	4235, Capital Outlay on Social Security and Welfare.			
	4250, Capital Outlay on Other Social Services.			
H-9 Capital Outlay on Removal of Regional Imbalance	4405, Capital Outlay on Fisheries.	56,27,99,000	...	56,27,99,000
	4202, Capital Outlay on Education, Sports, Art and Culture.			
	4210, Capital Outlay on Medical and Public Health.			
	4250, Capital Outlay on Other Social Services.			
Total-Public Works Department.		1,13,87,94,000	...	1,13,87,94,000

Water Resources Department.

I-5 Capital Expenditure on Irrigation.	4402, Capital Outlay on Soil and Water Conservation.	2,000	...	2,000
	4701, Capital Outlay on Major and Medium Irrigation.			
	4702, Capital Outlay on Minor Irrigation.			
	4711, Capital Outlay on Flood Control Projects			
	4801, Capital Outlay on Power Projects.			
Total-Water Resources Department.		2,000	...	2,000

(1)	(2)	(3)	(4)
Law and Judiciary Department.			
			Rs. Rs. Rs.
J-4	Capital Outlay on Public Works. 4059, Capital Outlay on Public Works.		1,000 ... 1,000
	Total-Law and Judiciary Department.		1,000 ... 1,000
Rural Development and Water Conservation Department.			
L-7	Capital Expenditure on Rural Development	4402, Capital Outlay on Soil and Water Conservation. 4515, Capital Outlay on Other Rural Development Programme 4702, Capital Outlay on Minor Irrigation. 6216, Loans for Housing.	1,50,00,00,000 ... 1,50,00,00,000
	Total-Rural Development and Water Conservation Department.		1,50,00,00,000 ... 1,50,00,00,000
Food, Civil Supplies and Consumer Protection Department.			
M-4	Capital Expenditure on Food. 4408, Capital Outlay on Food, Storage and Warehousing.		25,00,00,000 ... 25,00,00,000
	Total-Food, Civil Supplies and Consumer Protection Department.		25,00,00,000 ... 25,00,00,000
Social Justice and Special Assistance Department.			
N-4	Capital Expenditure on Social Services	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4235, Capital Outlay on Social Security and Welfare. 6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	25,00,00,000 ... 25,00,00,000
	Total-Social Justice and Special Assistance Department.		25,00,00,000 ... 25,00,00,000

Medical Education and Drugs Department.

S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	1,00,00,000	...	1,00,00,000
			<hr/>		
Total-Medical Education and Drugs Department.			1,00,00,000	...	1,00,00,000

Tribal Development Department.

T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, Capital Outlay on Public Works.	}					
		4202, Capital Outlay on Education, Sports, Art and Culture.						
		4210, Capital Outlay on Medical and Public Health						
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.						
		4250, Capital Outlay on Other Social Services.						
		4402, Capital Outlay on Soil and Water Conservation.				2,000	...	2,000
		4403, Capital Outlay on Animal Husbandry						
		4404, Capital Outlay on Dairy Development						
		4405, Capital Outlay on Fisheries.						
		4406, Capital Outlay on Forestry and Wild Life.						
		4425, Capital Outlay on Co-operation.						
		4701, Capital Outlay on Major and Medium Irrigation						
		4702, Capital Outlay on Minor Irrigation.						
5054, Capital Outlay on Roads and Bridges.								
Total-Tribal Development Department.			2,000	...	2,000			

(1)	(2)	(3)	(4)	
			Rs.	Rs.
Minorities Development Department				
ZE-2	Capital Outlay on Social Securities and Welfare.	4235, Capital Outlay on Social Securities and Welfare.	26,00,00,000	26,00,00,000
		Total-Minorities Development Department.	26,00,00,000	26,00,00,000
		Total-B-Expenditure on Capital Account.	3,41,90,00,000	3,41,90,00,000
		Grand Total.	44,70,29,72,000	1,36,60,90,000
			46,06,90,62,000	